

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 5432**

TO BE ANSWERED ON THE 05TH APRIL, 2022/CHAITRA 15,1944 (SAKA)

LOSSES DUE TO FLOODS

5432. SHRI SANJAY KAKA PATIL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the State of Maharashtra has been affected by heavy rains and flash floods during the years of 2019-2021;

(b) if so, the details of extent of damage to lives and property reported and the estimated monetary loss, district-wise especially in Sangli district; and

(c) the details of proposals received from the State Governments to compensate for the losses, the funds sanctioned and released by the Union Government along with the criteria adopted to categorize assistance, State-wise?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) and (b):As reported by the Government of Maharashtra, the State has been affected by natural calamities, including heavy rains and floods, during the years 2019 to 2021. Districts-wise information of States, affected by rains and flood, is not maintained centrally by this Ministry. However, the details of the losses of lives, property and loss of crops due to hydro meteorological calamities, including flood, during the last three years, as reported by the State Government of Maharashtra, are as under:-

(Provisional)

Details	2018-19	2019-20	2020-21
Human lives lost (No.)	101	253	230
Livestock lost (No.)	1560	4230	5814
Houses / huts damaged (No.)	--	109714	297013
Crops area affected (in lakh ha.)	--	4.17	11.28

(c): The primary responsibility for disaster management, including undertaking disbursement of relief to the affected people, rests with the State Governments concerned. The State Governments undertake relief measures in the wake of natural disasters from the State Disaster Response Fund (SDRF), already placed at their disposal, in accordance with Government of India's approved items and norms. Additional financial assistance is provided from National Disaster Response Fund (NDRF), as per laid down procedure in case of disaster of 'severe nature', which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT). Funds are released from NDRF after the approval of the High Level Committee (HLC), subject to the adjustment of 50% of balance available in the SDRF account of respective States as on 1st April of the financial year. Further, the financial assistance under SDRF/ NDRF, in the wake of notified natural disasters, is given by way of immediate relief/ restoration and not for compensation of losses or reconstruction of the damaged infrastructure, as claimed by the States.

The State-wise details of demands received in this Ministry during 2021-22 for the additional relief from NDRF and funds approved and released by the Central Government from NDRF are at Annexure.

STATEMENT SHOWING STATE-WISE DETAILS OF ASSISTANCE SOUGHT AND FUNDS RELEASED FROM THE NATIONAL DISASTER RESPONSE FUND (NDRF) DURING 2021-22.

(Rupees in crore)

S.N.	State	Amount Sought by State Government	Amount approved by High Level Committee (HLC)	Funds Released from NDRF after adjustment of 50% of balance available in the SDRF account on 01.04.2021
1.	Andhra Pradesh	1081.70	351.43	351.43
2.	Assam	1018.19	51.53	---
3.	Bihar	4913.54	1038.96	1038.96
4.	Goa	38.56	--(\$)	---
5.	Gujarat	2448.83	1133.35	1000.00*
6.	Himachal Pradesh	692.23	112.19+Air bills	---
7.	Jharkhand	---	---	200*
8.	Karnataka	2133.73	996.45	994.27
9.	Madhya Pradesh	2041.35	600.50	600.50
10.	Maharashtra	1124.24	355.39	355.39
11.	Odisha	918.74	----(#)	500.00*
12.	Rajasthan	757.00	292.51	---
13.	Sikkim	126.18	59.35	55.23
14.	Tamil Nadu	1510.83	352.85	352.85
15.	Uttrakhand	404.68	187.18	--
16.	West Bengal	7105.48	1061.63	300*+50.13

* Funds released in advance.

\$ No additional funds were required as sufficient funds were available in the SDRF account of the State to cope up with the relief activities.

State declined to receive funds from NDRF as sufficient funds were available in SDRF account.